

E-auction of FM radio Phase III channels

1046. SHRIMATI SASIKALA PUSHPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has conducted e-Auction of the Second Batch of Private FM Radio Phase-III Channels recently;

(b) if so, the details of the companies that participated in the e-auction and the cities for which license to operate FM channels were granted to those companies; and

(c) whether Government imposed any new condition regarding the content of programme viz., compulsory inclusion of educational programme, current affairs programme, which will be of immense helpful to students, of new FM channel which were auctioned recently, if so, the details thereof, and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) The e-Auction for the 2nd batch of FM Phase-III for 266 channels in 92 cities, commenced on 26th October, 2016 and is in process. A list of the companies participating in the e-Auction of the 2nd batch of FM Phase-III is given in the Statement (*See below*).

The terms and conditions regarding the programme content in 2nd batch auction are same as in 1st batch.

Statement***List of the companies participating in the e-Auction of the 2nd batch of FM Phase-III***

Sl. No.	Name of the companies
1.	M/s Rockstar EI Private Limited, Dimapur, Nagaland
2.	M/s The Malayala Manorama Co. Ltd., Kottayam, Kerala
3.	M/s JCL Infra Limited, Meerut, UP
4.	M/s Sambhaav Media Ltd., Ahmedabad, Gujarat
5.	M/s Purvy Broadcast (P) Ltd., Guwahati, Assam
6.	M/s Malar Publication (P) Ltd., Chennai, Tamil Nadu
7.	M/s Hotel Polo Towers (P) Ltd., Shillong, Meghalaya
8.	M/s The Mathrubhumi Printing and Publishing Co. Ltd., Kozhikode, Kerala
9.	M/s Ushodaya Enterprises Private Limited, Hyderabad, Telangana

Sl. No.	Name of the companies
10.	M/s South Asia FM Limited, Chennai, Tamil Nadu
11.	M/s Kal Radio Limited, Chennai, Tamil Nadu
12.	M/s Abhijit Realtors and Infraventure (P) Ltd., Somiwada, Nagpur
13.	M/s Entertainment Network (I) Ltd., Mumbai, Maharashtra
14.	M/s Dharmik Infomedia Private Ltd., Lucknow, UP

Monthly charges for television channels

1047. SHRI SANJAY RAUT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether TRAI has decided to examine the tariff structure so that the business models provide all consumers freedom to choose from an array of attractive and affordable a-la-carte channels and bundled broadcast TV services as per their preferences and paying capacity, if so, the details thereof and Government's response thereto; and

(b) the details of the steps taken or proposed to be taken by Government to reduce the monthly charges to view television channels?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) TRAI has undertaken a comprehensive review of the existing tariff framework for addressable systems in order to create an enabling environment for orderly growth of the television broadcasting sector in the light of various developments related to technology, emergence of multiple distribution platforms, evolving business models, and enhanced addressability across platforms. TRAI issued a Consultation Paper on "Tariff Issues related to TV Services" on 29th January 2016 seeking comments from the stakeholders. In order to further discuss the issues involved in the said Consultation Paper with the stakeholders, two Open House Discussions (OHDs) were also conducted on the above mentioned Consultation Paper.

After considering the views expressed by the stakeholders during the consultation process and internal analysis of TRAI, a draft tariff order has been issued on 10th October 2016 inviting written comments from the stakeholders by 24th October, 2016. However, on request from a number of stakeholders, the Authority has extended the last date for receipt of written comments on the proposed draft Tariff Order up to 15th November, 2016.

- A subscriber can choose a-la-carte channels of his choice.
- Monthly rental amount of maximum ₹ 130 (excluding taxes) per set top